

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SHELL INFOTECH LIMITED**

(Registered Office: 46, Mulji Jetha Building, 2nd Floor, 185/187, Princess Street, Mumbai-400 002)

Further to the Public Announcement dated May 25, 2005 issued by Ashika Capital Limited to the equity shareholders of Shell Infotech Limited on behalf of **Mr. K. Jagadeesha Pai** (hereinafter referred to as "Acquirer" the shareholders are requested to kindly note the following:

1. Point I (a) under the head "The Offer" shall be read as under:
"This Open offer is being made by **Mr. K. Jagadeesha Pai** (Acquirer) and **Dr. Sucheta Pai** (Person Acting in Concert or "PAC") to the Equity Shareholders of **Shell Infotech Limited** (hereinafter referred as "Target Company" or "SIL").
2. The word "Acquirer" wherever appeared in the Public Announcement shall be read as "Acquirer/PAC".
3. The Acquirer has entered into Supplementary Share Purchase Agreement(s) on September 10, 2005 with the Promoters/Sellers and accordingly the equity shares proposed to be acquired from them has reduced to 1,38,759 Equity Shares (Helena Exports Limited-49,433 Shares, Mrs. Renu Jain-44,576 Shares and Mr. Upendra C. Shukla-44,750 Shares) representing 40.00% of Paid up and Voting Capital of the Company. However, the Negotiated Price remains unchanged.
4. Information about the PAC:
 - a) **Dr. Sucheta Pai**, w/o. Mr. K. Jagadeesha Pai, aged about 35 years is residing at No. 620, 15th Main, Banashankari, 2nd Stage, Bangalore-560070, India. Tel. No.: 080-55309611. She completed her Bachelor of Dental Surgeon from Mysore University in the year 1993. She has also completed her Masters in Dental Surgeon from Rajiv Gandhi University of Health Sciences, Bangalore in the year 2001.
 - b) She is having over all experience of 9 years as a Lecturer. Presently, she is working as Assistant Professor in R. V. Dental College & Hospital. Bangalore. Her Net Worth as on 30.09.2005 is Rs. 59.00 Lakhs as certified by Mr. G.V. Krishna, Chartered Accountant (Membership No. 28109), having office at No.17, Railway Parallel Road, Nehrunagar, Bangalore-560020 vide certificate dated 20.01.2006.
5. The schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	May 25, 2005 (Wednesday)	May 25, 2005 (Wednesday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	May 30, 2005 (Monday)	May 30, 2005 (Monday)
Last Date for a Competitive Bid, if any	June 15, 2005 (Wednesday)	June 15, 2005 (Wednesday)
Date by which the Letter Of Offer to be Despatched to shareholders	July 06, 2005 (Wednesday)	February 3, 2006 (Friday)
Date of Opening of the Offer	July 13, 2005 (Wednesday)	February 8, 2006 (Wednesday)
Last date for revising the Offer Price/ Number of Shares	July 21, 2005 (Thursday)	February 16, 2006 (Thursday)
Last date for Withdrawal of Acceptance by Shareholders	July 27, 2005 (Wednesday)	February 22, 2006 (Wednesday)
Date of Closing of the Offer	August 01, 2005 (Monday)	February 27, 2006 (Monday)
Date by which communicating rejection/acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	August 16, 2005 (Tuesday)	March 14, 2006 (Tuesday)

The Acquirer/PAC accepts full responsibility jointly and severally for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.

This Announcement would also be made available on the SEBI's website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer/PAC:

	ASHIKA CAPITAL LIMITED 7-1-613/14A, Nestcon Lakshmisri, Suite No: 6, Ameerpet, Hyderabad-500 016. Tel: +91-40-55617802 / 23750498 Fax: +91-40-55617801 E-Mail: ashika_hyderabad@rediffmail.com Contact Person: Mr. Rajendra Kanoongo
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Place: Hyderabad

Date: January 28, 2006.